

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 18/09/2014 This appeal was called on for hearing today.

For Appellant(s) Mr.Tashriq Ahmad,adv.
Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the sole respondent.

List again on 05.12.2014.

(M K HANJURA)
Registrar

SB